



**OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, BHADRAK  
(Monitoring Cell-Court Matters)**

No: 1440/MC

Dt.15.12.2020

To

The Member Secretary,  
State Pollution Control Board, Odisha,  
Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-III, Bhubaneswar.

Sub: Submission of compliance report against order dated 15.09.2020 of Hon'ble NGT passed in E.A. No.18/2020 in E.A. No.33/2019 in O.A. No.572/2016 (Dibakar Bhoi -Vrs-Chief Secretary, Govt. of Odisha & others)

Ref: SPCB Letter no. 9194 dated 24.09.2020.

Sir,

In inviting a reference to the letter on the subject cited above, we are to submit necessary compliance to the order dated 15.09.2020 of Hon'ble NGT passed in E.A. No.18/2020 in E.A. No.33/2019 in O.A. No.572/2016 (Dibakar Bhoi -Vrs-Chief Secretary, Govt. of Odisha & others) as follows.

A joint field visit to the site was conducted by Additional District Magistrate (Revenue), Bhadrak, Sub Collector, Bhadrak, Regional Officer, SPCB, Balasore, Executive Engineer (R&B), Bhadrak, Deputy Executive Engineer, Drainage Sub Division, Bhadrak, Assistant Bridge Engineer, NHAI, Bhadrak and Assistant Environmental Engineer, SPCB, Balasore on dated 14.12.2020. During field visit, it was observed that:-

- i. Required slope packing from the existing retaining wall located on the left side of the drain up to the compound wall has been completed by the Drainage Division.
- ii. Protection measures from drain side compound wall upto existing ground level inside the court building premises has been completed by Executive Engineer(E&B) Division, Bhadrak.
- iii. Debris accumulated/dumped inside the drain due to the construction of National Highway bridge in front of the court building has been cleared by NHAI.

A copy of the field visit note is enclosed for information.

Yours faithfully,

  
Collector, Bhadrak

Copy with enclosure to

1. Addl. Secretary to Government, Water Resources Deptt. Odisha, Bhubaneswar.
2. Chief Engineer, Drainage, Cuttack
3. Chief Construction Engineer, Anandapur, Salapada
4. Project Director, NHAI, Balasore
5. Regional Officer, State Pollution Control Board, Balasore

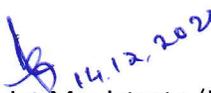
for favour of information.

**Joint Field enquiry report held on 14.12.2020 at 4.00PM for preparation of Action Plan and compliance to the order dated 15.09.2020 of the Hon'ble National Green Tribunal, New Delhi passed in Execution Application No.33/2019 in O.A. No.572/2016**

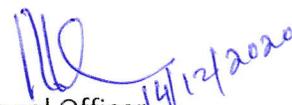
A joint field visit to the site was conducted for compliance of order dated 15.09.2020 of the Hon'ble National Green Tribunal, New Delhi passed in Execution Application No.33/2019 in O.A. No.572/2016 by the Additional District Magistrate(Revenue), Bhadrak, Sub Collector, Bhadrak, Regional Officer, SPCB, Balasore, Executive Engineer(R&B), Bhadrak, Deputy Executive Engineer, Drainage Sub Division, Bhadrak, Assistant Bridge Engineer, NHAI, Bhadrak and Assistant Environmental Engineer, SPCB, Balasore.

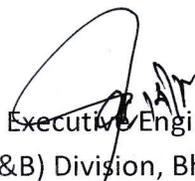
During field visit, it is revealed that:-

- i. Necessary slope packing from an existing retaining wall located on the left side of the drain up to the compound wall has already been completed by the Drainage Division.
- ii. Protection measures from drain side compound wall up to existing ground level inside the court building premises has been completed by Executive Engineer(E&B) Division, Bhadrak.
- iii. Debris accumulated/dumped inside the drain due to the construction of National Highway bridge in front of the court building has been cleared by NHAI.

  
Additional District Magistrate (Revenue)  
Bhadrak

  
Sub Collector  
Bhadrak

  
Regional Officer  
State Pollution Control Board  
Balasore

  
Executive Engineer  
(R&B) Division, Bhadrak

  
Deputy Executive Engineer  
Drainage Sub Division, Bhadrak

  
Assistant Bridge Engineer  
NHAI, Bhadrak

  
Assistant Environmental Engineer  
State Pollution Control Board  
Balasore